

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 262 OF 2017 & IA No. 389 OF 2017 & IA No. 325 OF 2019 & IA No.
326 OF 2019 & IA No. 1725 OF 2019**

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Chandrasekharan K. R. Appellant(s)

Versus

Kerala State Electricity Board Ltd. Respondent(s)

Counsel for the Appellant(s) : M Gireesh Kumar
Biju Balakrishnan

Counsel for the Respondent(s) : P.V. Dinesh for R1, R2, R3
Sindhu T.P for R1, R2, R3
Vipin Nair for R6

ORDER

List the matter for hearing on **03.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK